

**GOVERNMENT OF INDIA  
MINISTRY OF POWER**

**LOK SABHA  
UNSTARRED QUESTION NO.1531  
TO BE ANSWERED ON 09.03.2017**

**VILLAGE ELECTRIFICATION IN UP AND RAJASTHAN**

**†1531. SHRI BHARAT SINGH:  
SHRI MANSHANKAR NINAMA:**

**Will the Minister of POWER  
be pleased to state:**

- (a) whether fifty percent villages in Uttar Pradesh and a number of villages in Rajasthan have not been electrified so far;**
- (b) if so, the details thereof along with the steps being taken by the Union Government to ensure electrification of all villages in these two States;**
- (c) the quantum of funds sought by the Government of Uttar Pradesh and Rajasthan under the Deen Dayal Gram Vidyutikaran Yojana; and**
- (d) the quantum of funds provided by the Union Government thereunder?**

**A N S W E R**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,  
COAL, NEW & RENEWABLE ENERGY AND MINES**

**( SHRI PIYUSH GOYAL )**

**(a) & (b) : As informed by the Governments of Uttar Pradesh and Rajasthan, as on 01.04.2015, there were 1,529 and 495 un-electrified villages respectively in these States. Out of these, 1,464 and 426 villages have been electrified up to 28.02.2017.**

**The electrification of all the un-electrified villages in the country including those in Uttar Pradesh and Rajasthan are targeted to be electrified by May, 2018.**

**Government of India has launched a comprehensive scheme 'Deen Dayal Upadhyaya Gram Jyoti Yojana' (DDUGJY) for rural electrification in December, 2014. Government of India has taken several measures to complete village electrifications, which include, off-grid solutions, adequate fund availability, handholding of States/Discoms, rigorous monitoring through specified milestones as well as transparency through web-based monitoring.**

**(c) & (d) : Governments of Uttar Pradesh and Rajasthan had submitted Detailed Project Reports (DPRs) with an outlay of Rs.18,868.71 crore and Rs.3,257.27 crore respectively for various rural electrification works under DDUGJY. Based on the techno-economic appraisal, priority of works and overall availability of funds, Government of India has sanctioned projects amounting to Rs.6,946.44 crore & Rs.2,819.37 crore respectively for these States.**

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